

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:244

ANSWERED ON:23.11.2012

EBP

Sugumar Shri K.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the status of Ethanol Blended Petrol (EBP) Programme in the country;
- (b) whether there has been a demand that both blending and ethanol pricing be kept out of Government purview; and
- (c) if so, the details thereof?

Answer

MINISTER of STATE for PETROLEUM & NATURAL GAS (SHRIMATI PANABAACA LAKSHMI)

(a)to(c) As per the Government decision dated 16.08.2010, a Working Group of Officers was constituted to ascertain the availability of ethanol and recommend the blend percentage in the States and UTs upto a limit of 10%. In compliance of that decision, the OMCs are procuring ethanol for the Ethanol Blended Petrol (EBP) Programme to the extent of the ethanol made available by the domestic ethanol producers at the ad-hoc ex-factory declared price decided by the Government. Accordingly, EBP Programme is operational in 13 States & 3 UTs.

During 2011-12, OMCs could contract for 41.22 crore litres of ethanol against the requirement of 101.70 crore litres and the actual receipt was for 30.57 crore litres.

In response to EOI issued by OMCs for 2012-13, they have received valid offers from 100 vendors for supply of 32.32 crore litres of ethanol for 11 States against the industry requirement of 103.64 crore litres in the entire notified area. The offered quantity has been allocated amongst 12 States.

A GoM has been constituted which is seized of the issues related to pricing and blending.